

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI & ORS.

Respondent(s)

(with interim relief and office report)

Date : 14/10/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar Mishra,Adv.

For Respondent(s)

Ms. Abha R. Sharma,Adv.

Ms. Asha Gopalan Nair,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report states that although by order dated 4.08.2014 of this Court, four weeks time as last chance was given to the Ld.counsel for the petitioner to take fresh steps for the service of notice to the unserved respondents with the rider that no further extension shall be given thereafter, yet he has not done the needful so far. Viewed in that context, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders and list thereafter.

(M K HANJURA)
Registrar